

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 24 of 2013 &  
I.A. No. 39 of 2013**

**Dated : 12<sup>th</sup> August, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Indian Wind Energy Association**

**...Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anurag Sharma  
Counsel for the Respondent (s) : Ms. Suparna Srivastava (R-1)

**ORDER**

At the request of the learned counsel for the Appellant, post the matter for further hearing on **03.09.2013**.

**(Rakesh Nath)  
Technical Member**  
*ts/mk*

**(Justice M. Karpaga Vinayagam)  
Chairperson**